## 229 Matters Under Rule 377

Power Stations and on the other hand it will provide a short cut to Allahabad. In the absence of this road, a considerable amount is spent because of the remoteness of the Central and State Projects Bedesides, this road will link those villages which are predominantly tribal and economically and socially backward.

I, therefore, would like to draw the attention of the Union Minister of Shipping and Transport to this important road and request that necessary funds may be sanctioned for it during the Seventh Five Year Plan.

> (vi) Erecting of a new T.V. tower and providing ENG Equipments for Panaji Relay Station

[English]

SHRI SHANTARAM NAIK (Panaji): In the Union Territory of Goa, Daman and Diu, Panaji has a TV transmitter of 10 k.w. However, due to insufficient he sht of the present TV tower, only 1 k.w. capacity of the transmitter is being utilised. The work of erecting a new tower has recently begun.

It is prayed that the work of erection of the new tower, be expedited with specific and strict instructions to the contractor concerned.

Secondly, it is a well-known fact that Goa has its own art and culture. Even Pandit Jawaharlal Nehru had laid stress on preserving the same. In this regard, I would like to request the hon. Minister for Information and Broadcasting to see to it that ENG equipments with edit and play-back facilities are provided to the Panaji Relay Station to enable them to produce programmes, to start with, of small duration, using local talent.

Thirdly, Daman and Diu, the two districts of the Union Territory, which lie far away from Goa District, on the West Coast of Gujarat, are not covered by any of the transmitters, recently installed in the country.. It is requested that two TV relay stations of appropriate capacity be erected in these two districts at the earliest.

13.00 hrs.

## (vii) Need for a uniform power tariff for the entire country.

SHRI S.M. BHATTAM (Visakhapatnam) : The Government have not so far implemented the recommendations of the Rajadhyaksha Committee for a uniform power tariff for the entire country for the energy being supplied from the Central stations irrespective of whether they are conventional, coal-based thermal stations or hydro-stations or nuclear stations. The National Thermal Power Corporation contrary to the recommendations of the Rajadhyaksha Committee, . initiated proposals for entering into different agreements with different tariffs for different regions which will be discriminatory in nature because of which Andhra Pradesh stands to suffer. The central stations and the associated grid. lines are being set up with the resources that belong to the entire country and not contributed by any particular region or State. No discrimination should, therefore, be attempted in regard to the sale of power from these stations to a region or regions. The intention of a single tariff is to see that no discrimination is involved between one State' and another irrespective of where the power station is situated in the region. The concept of a uniform tariff for the entire country will also ensure that the thermal stations in particular are not located haphazardly all over the country, but are confined to locations where it would be most economical to set up power stations and transfer predetermined blocks of power to the The above propoindividual States sals need to be implemented immediately.

[Translation]

## (viii) Mismanagement in Gaya Cotton and Jute Mills under NTC in , Gaya, Bihar

SHRI RAMASHRAY PRASAD SINGH : Mr. Chairman, Sir, the Gaya